

PROFARMA FOR DECLARATION OF ASSETS
(AS ON 31.03.2012)

Name of Officer (In Full): Smt. Ekta Agrawal
Date of Birth : 24/12/1984
Present post held : 10th Civil Judge Class II, BILASPUR, C.G.

Immovable Property				
Name of District Sub-Division Taluka and village in which property is situated	Name and detail of property		If not is own name, State in whose name held and his / her relationship to the Govt. Servant.	How acquired? Whether by purchase, lease, mortgage Inheritance, gift or otherwise with date of acquisition and name with details of the persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
NIL	NIL	NIL	NIL	NIL
Movable Property (Valued Above 25,000/- of Rs.)				
Name of Articles 1				
Car Santro Xing (on Husband's Name) -- Worth Rs 4, 25,000/-				
Sony LCD (on Husband's Name) -- Worth Rs 29,000/-				
Jewellery (Lump Sum)				
Jewellery	Rs 9,45,000/-	Gold Jewellery 450 gm (Approx) & Silver 150 gm(Approx) (Stridhan)		

Shares/Debentures			
Name of issuing Company 1	Nos. of Shares 2		
HDFC Top 200 (on Husband's Name)	Unit 72, Value Rs.15,130/-		
Reliance Diversified power sector fund(on Husband's Name)	Unit 248, Value Rs.15,500/-		
Life Insurance Policy & Others			
Name of issuing Company 1	Amount 2		
Life Insurance Corporation of India(on Husband's Name)	RS. 5,00,000/-		
Bank Deposits/Securities & Investments			
	Name of Bank	City	Amount
1) Fixed Deposites	Nil	Nil	Nil
2) Savings Bank A/C	State Bank of India (Own Name) State Bank of India(on Husband's Name) Oriental Bank (on Husband's Name) Bank of India (on Husband's Name)	Bilaspur Guna Morena Gwalior	RS. 1,010=00 RS. 50,000=00 RS. 15,000=00 RS. 25,000=00
3) PPF	Nil	Nil	Nil
4) GPF	Nil	Nil	Nil
5) NSS	Nil	Nil	Nil
6) Others	Nil	Nil	Nil

1- In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
 Note: - The expected declaration of assets is subject to Provisions of C.G. Services (Conduct) Rules 1965.

[Signature]
 10/01/13
 Signature & Date